

(अ) यदि हां तो 'हन संबंध' में सरकार के क्या कार्यावाही की है।।

यूथ संस्वास्थ्य, कान्तिक आर प्रकृतिक सुधार विभाग तथा संसदीय कार्य विभाग में राज्य मंत्री (श्री श्रीम मेहता) : (क) अंध लोग सेवा आयोग, समय समय पर प्राप्त व्युत्पन्न को दृष्टि में रखते हुए प्राचीन विधियों, कार्यविधियों तथा नीतियों की जागरण सौझा करना रहा है। वर्तमान व्यवस्थाओं को सौझा करने तथा भर्ती नीतियों और व्यय प्रणालियों क सम्बन्ध म सिफारिश करन के निरु सब जाक सेवा आयोग द्वारा कुछ समय पहले डा० डो० ए० कोठारी की अध्यक्षता में एक समिति की स्थापना की गई थी। उस समिति द्वारा भारतीय सेवाओं तथा ग्रेणी I की कुछ केन्द्रीय सेवाओं की भर्ती के संबंध में पहले ही अपनी रिपोर्ट प्रस्तुत कर चुकी है। समिति द्वारा अपनी रिपोर्ट में की गई सिफारिशों पर आयोग द्वारा हन समय विचार किया जा रहा है।।

(ब) आयोग अपनी परीक्षाओं के पाठ्य विवरणों को लगातार पुनरोक्षा करना रहा है जिस से कि विश्वविद्यालयों द्वारा अनाये गये पाठ्य विवरणों तथा आयोग द्वारा मंचित परीक्षाओं के चिरे निर्धारित पाठ्य विवरणों के बीच उचित समन्वय सुनिश्चित हो सके। इस संबंध में वर्ष 1974-75 के निचे आयोग के वार्षिक प्रतिवेदन में उल्लेख किया गया है। समय समय पर पोषित परीक्षाओं के नियमों में पाठ्य विवरणों को शामिल किए जाने स पहले उन पर संबंधित मंत्रालयों के प्रतिनिधियों के मांर जो विचार-विमर्श किया जाना है।

(ग) विश्वविद्यालयों और आयोग के बीच समन्वय के संबंध में सरकार द्वारा हन समय कोई विशेष कार्यावाही किये जाने की आवश्यकता नहीं है क्योंकि आयोग स्वयं ही विश्वविद्यालयों से सम्पर्क बनाये रखना है। जहां तक डा० कोठारी की अध्यक्षता में गठित समिति द्वारा की गई सिफारिशों

का संबंध है, आयोग द्वारा इनको जांच कर लिये जाने और सरकार को विशिष्ट सिफारिशें किये जाने के बाद ही उपयुक्त कार्यवाही की जायेगी।

Group Insurance for Coal Miners

3819 SHRI M. RAM GOPAL REDDY: Will the Minister of ENERGY be pleased to state:

(a) whether Government propose group insurance for coal miners; and

(b) if so, the salient features of the scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SID. DHESHWAR PRASAD): (a) and (b). Coal India Limited, a public sector undertaking, under the Ministry of Energy, is examining the outlines of a scheme for group insurance for coal-mine workers to cover cases of fatal and serious accidents.

Allocation for Employment Programmes

3820. SHRI RAJDEO SINGH: Will the Minister of PLANNING be pleased to state:

(a) whether Central Government gave Rs 342 crores to States and Union Territories under different employment programmes for generation of employment opportunities over the last four years (1971-72 to 1975-76);

(b) if so, the broad outlines of the employment programmes; and

(c) whether Government have received the figures of the employment opportunities generated and the way money was spent?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING

(SHRI SANKAR GHOSE): (a) Yes, Sir. The actual figure of Central assistance provided to the States and Union Territories is Rs. 342.79 crores.

(b) The broad outlines of the various Employment Programme are given below:—

(i) *Crash Scheme for Rural Employment (1971-72 to 1973-74):*

The Crash Scheme for Rural Employment was initiated in 1971-72 and remained in operation till 1973-74, with some carryover into 1974-75. Schemes like minor irrigation, land reclamation, soil conservation, afforestation, flood protection, construction of roads etc. were taken up under this Programme in different States/Union Territories.

(ii) *Programme for Educated Unemployed (1971-72 to 1973-74):*

This Programme was taken up to mobilise technical and educated manpower for activities like surveys and design development etc., or training in preparation for Plan projects of Government under different sectors, as well as for encouraging self-employment of technicians in industry or agriculture. Since the social services sector is a major source of employment in the organised sector, schemes relating to elementary education and expansion of consumers stores were also taken up under this Programme.

(iii) *Special Employment Programme (1972-73 to 1973-74):*

The Special Employment Programme was drawn up for enabling the States to take up employment schemes over a much wider area than the Crash Scheme for Rural employment and Programme for Educated Unemployed. Such schemes were meant to benefit educated as well as uneducated persons in rural and urban areas. The choice of the schemes was left

with the States/Union Territories, and the states were required to provide matching contribution.

(iv) *Half-a-Million Jobs Programme (1973-74):*

The Half-a-Million Jobs Programme taken up in 1973-74 was meant to create employment opportunities for educated unemployed only. The range of schemes taken up by different States/Union Territories was very wide and included schemes for different categories of educated persons. An exception was made in some cases for taking up schemes covering hereditary artisans and traditional handicraftsmen, especially those belonging to weaker sections of society, who did not have the minimum educational qualifications.

(v) *Employment Promotion Programme (1974-75):*

The Employment Promotion Programme (1974-75) laid considerable emphasis on provision of self-employment opportunities to the educated unemployed. The self-employment schemes provided for training costs and seed capital/margin money requirements of the entrepreneurs. Provision was also made for separate training schemes meant for filling up vacancies in the cooperative sector and Public sector undertakings in cases where there were assured chances of absorption.

(c) (i) *Crash Scheme for Rural Employment:*

On the basis of reports received from States/Union Territories, a total expenditure of Rs. 12681.76 lakhs was incurred under this Programme, during the period 1971-72 to 1973-74, resulting in Generation of 3159.10 lakh mandays of employment.

(ii) *Programme for Educated Unemployed:*

The State/Union Territories reported a total expenditure of Rs. 6283.28 lakhs during the period 1971-72 to

1973-74, resulting in creation of employment opportunities for about 97,000 educated persons.

(iii) *Special Employment Programme:*

The total expenditure incurred, under this Programme including Central assistance amounting to Rs. 4888.84 lakhs was Rs. 7777.90 lakhs. It resulted in creation of 220910 jobs and 136.28 lakh mandays of employment in 1972-73 and 184520 jobs and 239.21 lakh mandays of employment in 1973-74.

(iv) *Half-a-Million Jobs Programme:*

The total expenditure reported by States/Union Territories under this Programme was Rs 3154.18 lakhs, resulting in creation of 341531 employment opportunities.

(v) *Employment Promotion Programme:*

Central assistance amount to Rs. 1346 24 lakhs was released to States/Union Territories under this Programme, including spill-over assistance of Rs 490 56 lakhs, released in 1975-76. According to the latest reports received from States/Union Territories, the expenditure incurred under this Programme was Rs. 1374 59 lakhs, and employment opportunities were created for 67457 educated persons

Loan sanctioned to Karnataka for construction of Inter-State Power Transmission Lines

3821 SHRI K. MALLANNA: Will the Minister of ENERGY be pleased to state:

(a) whether the Union Government have recently sanctioned loans to the Karnataka State for construction of Inter-State power transmission lines;

(b) if so, the figures regarding the amounts of loans as well as the particulars of projects; and

(c) what was the amount originally asked for by the State from the Union Government?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDHESHWAR PRASAD): (a) Yes, Sir.

(b) An amount of Rs. 78.41 lakhs comprising Rs. 4.16 lakhs for the Hampi-Gooty inter-State line and Rs. 74.25 lakhs for the Idikki-Mysore inter-State line was sanctioned to the Government of Karnataka during 1975-76

(c) The State Government had asked for an amount of Rs. 80 lakhs during 1975-76.

होशंगाबाद जिला मध्य प्रदेश में बनने पर आधारित उद्योग

3822. श्री गंगा चरण दीक्षित : क्या उद्योग और नागरिक पूर्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या निकट भविष्य में मध्य प्रदेश के होशंगाबाद जिले में बनने पर आधारित कोई उद्योग स्थापित किया जाता है ; और

(ख) यदि हां, तो उसकी मुख्य बातें क्या हैं ?

उद्योग और नागरिक पूर्ति मंत्रालय में राज्य मंत्री (श्री बी० पी० मोदी) : (क) और (ख). उद्योग और नागरिक पूर्ति मंत्रालय में ऐसा कोई प्रस्ताव विचाराधीन नहीं है ।